

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-508(PB)/2017

IN THE MATTER OF:

ELHPL Private Limited

.... **APPLICANT / PETITIONER**

SECTION:

Under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.01.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHINCAL)**


PRESENTS:

**For the Petitioner(s):- Mr. Arijit Mazumdar and Mr. Akshay
Chandna, Advocates**

For the Respondent(s):-

ORDER

Due to paucity of time, the matter could not be taken up for hearing.
List for arguments on 02.02.2018.


**(M. M. KUMAR)
PRESIDENT**


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**